

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>1.</b>	<b>A No 86/19</b>	Orient Cement Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	161/2019 Dated 11/01/2019	06/03/2019		<b>19/03/2019</b>  <b>Court - I</b>
<b>2.</b>	<b>IA 409/19 &amp; IA 405/19 &amp; IA 406/19 in DFR No 4310/18</b> (IA 409/19 – Delay in re-filing, IA 405/19 – Leave to file the appeal & IA 406/19 – Delay in filing)	Belgaum Renewable Energy Private Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	4310/2018 Dated 02/11/2018	06/03/2019		<b>19/03/2019</b>  <b>Court - II</b>
<b>3.</b>	<b>A No 85/19 &amp; IA 404/19</b> (IA 404/19 – Exemption from filing certified copy of the impugned order)	Jindal Aluminum Limited Vs. Karnataka Electricity Regulatory Commission & Anr.	191/2019 Dated 14/01/2019	07/03/2019		<b>20/03/2019</b>  <b>Court - I</b>
<b>4.</b>	<b>IA 410/19 in DFR No 5075/18</b> (IA 410/19 – Delay in filing)	M/s. IA Hydro Energy Pvt Ltd. Vs. Himachal Pradesh Electricity Regulatory Commission & Ors.	5075/2018 Dated 21/12/2018	07/03/2019		<b>20/03/2019</b>  <b>Court - II</b>

**Dated: 15/03/2019**

**Sd/-  
Dy. Registrar**